

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.218/KB/2017  
I.A.No.146/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Arun Kumar Agarwal,-Versus-Euro Strips Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV

R-5

Kanishk Khetan  
19/02/18

2. Gargi Hanna, Advocate

R-7.

Gargi Hanna  
19/2/18

ARUN KUMAR AGRAWAL

Petitioner

Arun Kumar Agarwal  
19/2/18

ORDER

Petitioner in person as well as Ld. Counsel for the respondent nos. 5 and 7 is present.

Petitioner appearing in person submitted that due to strike, Advocates are not appearing and on this ground he made a request for adjournment. Keeping in view of the submissions the case is adjourned to 04/04/2018.

List it on 04/04/2018 along with the pending application.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)